

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No. 9640/2006

(From the judgement and order dated 11/05/2006 in WP No. 5911/2006 of The
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

M/S. VARDAYAK TRADERS

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS

Respondent(s)

(With appln(s) for permission to place addl. documents on record and with prayer for interim relief and

office report))

WITH SLP(C) NO. 9825/2006, SLP(C) No. 9806/2006 (With prayer for interim relief and office report)

with SLP(C) No. 9761/2006 (With appln. for permission to place addl. documents on record and with

prayer for interim relief and office report)

with CC No. 4581/2006 (With appln. for permission to file SLP and with prayer for interim relief and

office report)

with SLP(C) No. 9956/2006

Date: 06/06/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE C.K. THAKKER

(VACATION BENCH)

For Petitioner(s)

Mr. Arun Jaitley, Sr. adv.

Ms. Indra Sawhney, Adv.

Mr. Jasbir Singh Malik, adv.

Mr. S.K.Sabharwal, Adv.

For Respondent(s) MR. Mohan Jain, Adv.

Mr. Vikram Jain, Adv.

Mr. Anil Kaushik, Adv.

Ms. Rekha Pandey, adv.

Mr. Manjit Singh, Adv.

Mr. T.V.George, adv.

Mr. Vipin Gogia, Adv.

Mr. Jaspreet Gogia, Adv.

UPON hearing counsel the Court made the following

O R D E R

SLP(C) No. D14231/2006:

Upon being mentioned the matter is taken on Board.

List all these matters on 07.06.2006.

(Shashi Sareen)

(Vijay Aggarwa

1)

Court Master

Court Master